



आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठें, चण्डीगढ़
Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh

Date: 28.04.2026

List of Tribunal Orders pronounced

Sr. No.	ITA/MA/SA No.	Name of the case	Bench	Date of hearing	Order Pronounced Date	Result
Author: Sh. Manoj Kumar Aggarwal, AM				Co-Author: Sh. Rajpal Yadav, VP		
1	ITA No. 1161/Chd/25	M/s Shiva Castings P. Ltd.	B	16.04.2026	28.04.2026	Partly Allowed
2	ITA No. 479/Chd/23	ACIT Vs Medisys Universal P. Ltd.	B	20.04.2026	28.04.2026	Dismissed
3	ITA No. 439/Chd/23	By Assessee	B	20.04.2026	28.04.2026	Partly Allowed
Author: Sh. Krinwant Sahay, AM				Co-Author: Sh. Laliet Kumar, JM		
1	MA No. 34/Chd/25	Deptt. Vs Sh. R.P. Kapoor	B	22.04.2026	28.04.2026	Dismissed
2 & 3	ITA Nos 612 & 613/Chd/25	Himachal Pradesh Board of School Education	A	06.04.2026	27.04.2026	Dismissed
4	ITA No. 794/Chd/25	Jain Contractors P. Ltd.	A	16.04.2026	27.04.2026	Allowed
5	ITA No. 1103/Chd/24	The Behral GSSS Behral	A	15.04.2026	27.04.2026	Allowed
6 & 7	ITA Nos. 1214 & 1286/Chd/25	Associate Group Security and Service P. Ltd.	A	21.04.2026	27.04.2026	Dismissed
8	ITA No. 1397/Chd/25	Jugal Kishore and Sons	A	25.02.2026	28.04.2026	Allowed
9	ITA No. 1095/Chd/25	Haryana Financial Corpn.	A	23.04.2026	28.04.2026	Allowed
10	ITA No. 1754/Chd/25	Arvind Kumar	A	23.04.2026	28.04.2026	Allowed


Assistant Registrar